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ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

..... NO. 30/..... OF 1987
..... VS.

Sl. No. of Order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	16.4.87	Hon. A. John AM Hon. G. S. Sharma JM On the application of appellants counsel the case is adjourned to 6.5.87 (6th May 87) AM JM	
	6/5/87	Hon. D. S. Misra AM Hon. G. S. Sharma JM For orders see our order of the date passed on Separate Sheet in OA No-200 of 1987. AM JM Issued on 12/5	